

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 04.12.2018 (Tuesday)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 239 of 2018	Lakshmirattan Cotton Mills Company Ltd. Vs. Union of India, Ministry of Corporate Affairs &Anr.	Rahul Singh	PremaPriyadarshini
2.	Comp. App. (AT) No. 263 of 2018	S. P. Perumal Vs. Ramaswami&Ors.	Sriram P	Jayanth Muth Raj
3.	Comp. App (AT) No. 323 of 2018	Axestrack Software Solutions Pvt. Ltd. Vs. Harman Singh Arora & Ors.	Manisha Choudhary	Jatin Mongia R1 to 4.

For Admission (After Notice)

4.	Comp. App. (AT) No. 382 of 2018	Aman Kumar Jain & Anr Vs ROC, NCT of Delhi & Haryana and Anr	Gursat Singh Vachher	
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By Order
-sd/-

Registrar